

30.7.1990.

Present: Mrs. Rani Chhabra, counsel for the applicant.

Heard the learned counsel for the applicant.

The application is pre-mature as the authority concerned has not yet taken full six months in passing the order on representation. The OA is, however, dismissed with the direction to the department concerned to dispose of the representation made by the applicant. This will not however ^{preclude} restrict the applicant to move fresh application, if so advised after disposal of his representation, ^{permitted} after expiry of the ^{permitted} six months as the case may be.

I.K. Rasgotra
(I.K. Rasgotra)
Member(A)

S.R. Säger
(S.R. Säger)
Member(J)